

**Shri C. Subramaniam:** I am sure they will take into account every aspect of it, first of all, the cost of production, then parity of prices within the agricultural sector and then parity of prices between the agricultural sector and the industrial sector.

**श्री बिभूति मिश्र :** अध्यक्ष महोदय, आप की दृष्टि इधर नहीं जाती है—ज्यादातर उधर ही जाती है ।

**अध्यक्ष महोदय :** अगर ऐसी बात बही जाये, तो मुझे अफसोस है । मैं दोनों तरफ के माननीय सदस्यों को बुलाता हूँ ।

**श्री बिभूति मिश्र :** आप मिला लीजिए कि कितना समय उधर दिया जाता है और कितना समय इधर दिया जाता है । आखिर हम भी तो उन की तरह मेम्बर हैं ।

**Shri Shinkre:** Such objection should not have come from Shri Bibhuti Mishra.

**Shri Kapur Singh:** Have Government scrutinised the true causes of the recent slump in agricultural prices in the Punjab? If so, apart from price support measures, do they propose to take any punitive action against those responsible for this?

**Shri C. Subramaniam:** I do not see how any responsibility can be fixed when the prices slump because of the production there being sufficient perhaps, and traders not coming forward to purchase at that price. That is why Government are taking responsibility now to provide price support to the farmers.

**Shri Kapur Singh:** You give me the authority. I will fix the responsibility.

**Shri Hari Vishnu Kamath:** He has given a challenge.

**श्री बागड़ी :** अध्यक्ष महोदय, यह जो सवाल है . . . .

**अध्यक्ष महोदय :** मैं ने माननीय सदस्य को बुलाया नहीं है । जब तक मैं किसी मेम्बर साहब को न बुलाऊँ, तब तक मैं उन को बोलने की इजाजत नहीं दूँगा, चाहे वह इधर के हों और चाहे उधर के । मुझे इस बात का बड़ा अफसोस है कि ऐसे रिफ्लेक्शनज किये जायें कि मैं एक तरफ को ज्यादा वक्त देता हूँ और दूसरे के साथ डिस्कमिनेट करता हूँ ।

**श्री बागड़ी :** मैं समय के बारे नहीं कह रहा हूँ । आप चाहे उधर ही ध्यान दें । मैं तो मंत्री महोदय के जवाब के बारे में कह रहा हूँ ।

**अध्यक्ष महोदय :** जब तक मैं आप को न बुलाऊँ, तब तक आप न बोलें ।

**श्री बागड़ी :** मेरा व्यवस्था का प्रश्न है ।

**अध्यक्ष महोदय :** मैं आप को इजाजत नहीं दे रहा हूँ ।

**Shri Hari Vishnu Kamath:** Shri Bibhuti Mishra must withdraw the remark he made.

**श्री बागड़ी :** जिस तरह मानसिंह डाकू पिस्तौल दिखा कर डाका डाला करता था, उसी तरह सरकार कानून के द्वारा किसानों पर डाका डाल रही है—सरकार और व्यापारी किसानों को लूट रहे हैं ।

**Shri Hari Vishnu Kamath:** Shri Kapur Singh issued a challenge. Has it been accepted? It was drowned in the little hubbub that followed the Food Minister's answer.

**Mr. Speaker:** Next question.

#### Land Management and Development Board

\*1152. **Shri P. R. Chakraverti:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that some States propose to establish Land

Management and Development Board to develop lands in the State for agricultural and allied purposes;

(b) whether a model Bill has been circulated to the States to set up an agency of co-ordination of various departments dealing with agriculture so as to remove inefficiency, expensiveness and delays; and

(c) the steps, if any taken in this direction by the States?

**The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan):** (a) The information is being collected and will be placed on the Table of the Sabha.

(b) No.

(c) Does not arise.

**Shri P. R. Chakraverti:** Have Government approved of the idea of having an omnibus law repealing existing land laws such as revenue laws and other allied laws?

**The Minister of Food and Agriculture (Shri C. Subramaniam):** This is a State subject and we cannot take a final view on this. We will have to consult the State Governments before coming to a conclusion.

**Shri P. R. Chakraverti:** Will Government consider the question of constituting such a board which will help in eliminating administrative and other organisational bottlenecks?

**Shri C. Subramaniam:** We are now considering how best to organise so that there may be improvement in agricultural production. I do not think that merely bringing about a board will solve the problem.

**Shri Shivaji Rao S. Deshmukh:** It seems in all the States where we are enforcing land reforms the title of the land virtually stands transferred to the State if there is failure of personal cultivation. May I know whether the Government propose to advise State Governments that contour bunding, levelling, terracing, construction of tanks, digging wells, etc. being permanent agricultural

reforms, should be undertaken by the Government and the cost recovered as increase in land revenue?

**Shri C. Subramaniam:** I shall consider this suggestion.

**Shri Shivaji Rao S. Deshmukh:** It is not a suggestion. It is a definite enquiry whether this Government proposes to advise the State Governments.

**Mr. Speaker:** He has not said it is a suggestion. But unless he considers it how can he say anything? When a proposal is made he will consider and then say what is to be done.

**Shri C. Subramaniam:** When a proposal is made I cannot straightway say whether we would accept it or not accept it before considering the whole thing.

**Shri Bhagwat Jha Azad:** The hon. Minister rightly said that one board or a few more cannot help in the proper utilisation of the land. May I know whether the Government has, in the alternative suggested to the State Governments that unless the land ceiling and the consolidation of holdings are properly effected, it is not possible to have a fruitful and proper use of land and if so will the Government tell us that this will be implemented in the States where they are lagging behind for years?

**Shri C. Subramaniam:** It is true that one of the conditions for improvement in agricultural production depends upon the effective implementation of the various land reforms which had been passed and it has been impressed upon the State Governments that before the end of the Third Plan at least they should be in a position to have implemented the land reform legislation in full in every State.

**Shri Sham Lal Saraf:** May I know whether the hon. Minister is aware that the land management and development boards were envisaged as complementary to the land mortgage banks that were set up and the

Central Finance Ministry was in the picture when the Reserve Bank advanced loans to the Land mortgage banks, why is it that the land management boards had not yet come into being?

**Shri C. Subramaniam:** I would like to have notice to answer that question. I shall go into it and answer that question.

**श्री श्रीकार लाल बेरवा :** रिपोर्ट कब तक आ जायेगी और इसकी केन्द्रीय सरकार द्वारा जांच होगी या राज्य सरकारें अपने राज्यों के अन्दर अलग अलग करेंगी ? जांच ये कब तक कर लेंगी ?

**Shri C. Subramaniam:** No, no. This is the collection of information from the State Governments and as soon as that information comes it will be made available .... (Interruptions).

**श्री श्रीकार लाल बेरवा:** कब तक जांच की रिपोर्ट आ जाएगी ।

**श्री शाहनवाज खां :** स्टेट्स को लिखा है । जब वे भेजेंगी आ जायेगी ।

**श्री युद्धवीर सिंह :** कोई समय फिक्स तो किया होगा ।

**Mr. Speaker:** Have the States been asked to submit their reports within some specific time or is there any idea about the time?

**Shri C. Subramaniam:** Particularly in regard to questions from Parliament we have indicated to them the time within which it should be sent but there are difficulties there also in collecting information. That is why only a few States have sent information. With regard to the other States, we are awaiting information.

**Shrimati Ramdulari Sinha:** May I know whether the existing land mortgage co-operative banks are not being found suitable to undertake the development of land?

**Shri C. Subramaniam:** The question with regard to co-operation may be addressed to my colleague, the Minister of Co-operation.

**Shri P. Venkatasubbaiah:** May I know whether the Government propose to go into the question of the present land revenue structure and also the oppressive betterment levy that is being imposed on the agriculturists which has made it difficult for them to bring land under irrigation? May I know whether this also has been gone into?

**Shri C. Subramaniam:** It is a State subject. I am not prepared to accept the insinuation that the State legislatures have passed laws which are oppressive to the people.

**श्री विभूति मिश्र :** अभी मंत्री जी ने बताया कि कुछ स्टेट्स ने सजेशन दिये हैं कुछ स्टेट्स ने जवाब भेजे हैं । 1952, में हम देख रहे हैं और हम कह रहे हैं कि खेती का उत्पादन बढ़ाना जरूरी है । मैं जाना चाहता हूँ कि किन किन स्टेट्स ने जवाब भेजे हैं और उन जवाबों में उन्होंने ने क्या क्या कहा है कि कैसे बोर्ड का काम चलेगा ?

**Shri C. Subramaniam:** It is with reference to this question whether some States propose to establish land management and development schemes that I have got to get information from the State Governments. Only two States have replied, and I am awaiting the replies from the other States.

**Shri Bibhutj Mishra:** I want to know what are the suggestions

**Shri C. Subramaniam:** When the information is available, I shall place it before the House.

#### Comprehensive Programme of soil Survey

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Shri Rameshwar Tantia;  
Shri D. C. Sharma;  
Shri Vishwa Nath Pandey;  
Shri Yudhvir Singh;  
Shri Onkar Lal Berwa;  
Shri Hukam Chand

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